

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**

**Item No.106**

**C.P. (IB)/159(CH)2021**

**IN THE MATTER OF:**

**Union Bank of India**

**...Petitioner**

**Vs.**

**Sneh Lata Saluja**

**...Respondent/Personal Guarantor**

**Under Section: 95(1), IBC**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (J)**

**SHRI UMESH KUMAR SHUKLA  
HON'BLE MEMBER (T)**

**PRESENT:**

For the Petitioner : Mr. Pulkit Goyal, Advocate  
For the Personal Guarantor : Mr. Shikhar Sarin, Advocate

**ORDER**

The next date of hearing before the Hon'ble High Court is stated to be 18.04.2024. Let the mater be listed on 23.04.2024.

**Sd/-  
(HARNAM SINGH THAKUR)  
MEMBER (J)**

**Sd/-  
(UMESH KUMAR SHUKLA)  
MEMBER (T)**